

Government of Jammu and Kashmir  
**Housing & Urban Development Department**  
Civil Secretariat - Jammu/Srinagar  
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**NOTIFICATION**  
**Jammu, the 10<sup>th</sup> January, 2024**

**S.O. 19.-** In exercise of the powers conferred by section 12 of the Jammu and Kashmir Development Act, 1970, the Government hereby amends the Jammu Master Plan-2032 notified vide notification SRO-90 dated 03.03.2017 w.r.t. change of land use of land patches of the Jammu Development Authority as specified in **Annexure 'A'**. The said amendments shall come into force from the date of issuance of this notification.

By Order of the Lieutenant Governor.

**Sd/-**  
(Mandeep Kaur) IAS  
**Commissioner/Secretary to the Government**  
Housing and Urban Development Department

No. HUD-MP/5/2021(C.No. 46431)

Dated: 10-01-2024

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Director General, J&K Institute of Management, Public Administration and Rural Development.
9. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Jammu.
11. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
12. Chairman, J&K Special Tribunal.
13. Deputy Commissioner, Jammu.
14. All Head of the Departments / Managing Directors.
15. Director, Archives, Archaeology and Museums, J&K.
16. General Manager, Government Press, Jammu / Srinagar.
17. Special Secretary to Chief Secretary, J&K.
18. Private Secretary to Advisor (B) to Lieutenant Governor.
19. Private Secretary to Commissioner / Secretary to the Government, Housing & Urban Development Department.
20. I/c Website, Housing & Urban Development Department.
21. Notification file/stock file.

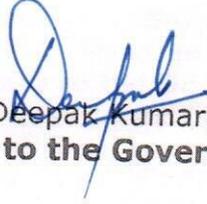
  
(Deepak Kumar), JKAS  
**Deputy Secretary to the Government**  
Housing and Urban Development Department

HUD-MP/5/2021-01-HOUSING & URBAN DEVELOPMENT DEPARTMENT

I/333620/2024

**ANNEXURE "A" to S.O. 19 of 2024 Dated 10-01-2024**

S.No.	Name of Village	Khasra No.	Quantum of land transferred to SASB vide Govt. Order No. 161-JK(Rev) of 2021 dated 17-12-2021	Land Use as per JMP-2032	Land use modified to
1.	Majeen, Tehsil and District Jammu	171	10 K - 10 M	Forest	Public & Semi-Public

  
(Deepak Kumar), JKAS

Deputy Secretary to the Government

